

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1779**

TO BE ANSWERED ON THE 02ND JULY, 2019/ ASHADHA 11, 1941 (SAKA)

INVESTIGATION INTO PULWAMA TERROR ATTACK

1779. SHRI MANISH TIWARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of progress made so far with regard to the investigations into the Pulwama Terror attack that occurred on 14th of February, 2019;

(b) the number of accused identified and arrested in this regard;

(c) whether one of the terrorists responsible for the Pulwama terror attack was killed in an encounter with the security forces as reported by a section of the press on 11th of March '2019';

(d) if so, the details thereof;

(e) whether the CRPF has constituted a Court/Board of Inquiry to go into the security lapses that resulted in the deaths of 40 CRPF personnel and if so, the details thereof; and

(f) whether any CRPF officer/officers have been held responsible for the security lapses and if so, the details of action taken against such officers?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a): Investigations by NIA have revealed linkage of the terrorist module of the proscribed terrorist organization Jaish-e-Mohammed, which was responsible for planning and execution of this attack.

(b): Out of five accused, one was a suicide bomber. One accused was arrested, while two others have been neutralized during pro-active engagement by the security forces.

(c) & (d): One of the accused Mudasir Ahmad Khan @ Mohammed Bhai, was neutralized during pro-active engagement by the security forces.

(e) & (f): Court of Inquiry is ordered in such cases to look into various aspects. Accordingly, a Court of Inquiry has been ordered by CRPF.
